

RAJYA SABHA SECRETARIAT

NOTICE

With reference to the advertisement issued by this Secretariat *vide* Office Memorandum No. 19/3/2019-Perl. dated 17.11.2020 for inviting applications for empanelment of Legal Counsels/Senior Advocates to represent the Rajya Sabha Secretariat before the Supreme Court of India/High Court of Delhi and other forums in Delhi, it is notified that the competent authority has cancelled the process of empanelment of Legal Counsels/Senior Advocates.

2. Accordingly, the process for empanelment of Legal Counsels/Senior Advocates for the abovesaid advertisement stands **cancelled**.

VIGILANCE SECTION

Dated 14th January, 2022